

<i>State/Union Territory</i>	<i>Doordarshan Kendra</i>
5. Jammu & Kashmir	Transposer, Surankot Transposer, Nagrota
6. Karnataka	PGF, Gulbarga HPT, (10 KW) Dharwad HPT (10KW) Shimoga
7. Madhya Pradesh.	PGF, Raipur Studio, Bhopal HPT (1 KW) Jagdalpur
8. Maharashtra	HPT (10KW). Ambajogai
9. Manipur	Studio, Imphal
10. Meghalaya	Studio, Shillong Studio, Tura
11. Mizoram	Studio, Aizawl
12. Nagaland	Studio, Kohima
13. Orissa	Studio, Bhubaneswar HPT (10 KW) Bhawanipatna
14. Pondicherry	PGF, Pondicherry
15. Sikkim	HPT (1 KW), Gangtok
16. Tripura	Studio, Agartala
17. Uttar Pradesh	PGF, Bareilly HPT (10 KW), Bareilly Transposer, Mussoorie
18. West Bengal	Transposer, Tiger Hill

- Legend:—*1. PP & FC Programme Production-cum-Feeding Centre.
2. PGF Programme Generation Facility
3. HPT High Power Transmitter

Earnings by Doordarshan Through Commercial Advertisements

3742. SHRI CHETAN P. S. CHAUHAN:
SHRI BALRAJ PASSI:

ments during 1990-91 as compared to the last two years; and

(b) the names of ten commercial companies from which maximum income was earned during 1990-91 indicating the amount thereof?

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the income earned by Doordarshan through commercial advertise-

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The gross revenue earned by Doordarshan from its commercial advertisements during

the last three financial years, yearwise is as under:

	(Rs. in crores)
1990-91	253.85
1989-90	210.13
1988-89	161.26

(b) The following are the first ten advertising agencies from hich Door-darshan earned maximum revenue during the financial year 1990-91:—

Name of the Agency	Amount of gross revenue earned
	(Rs. in crores)
1. Lintas India Ltd.	38.27
2. Hindustan Thomsan Associates	27.06
3. Ogilvy and Mather	18.40
4. Mudra Communications	12.93
5. Everest Advertising	11.54
6. Rediffusion Advt.	10.30
7. Trikaya Grey	7.48
8. Contract Advtg.	6.81
9. Ulka Advtg.	5.97
10. Purnima Advtg.	5.92

[Translation]

Cement Factory in Madhya Pradesh

3743. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any proposal for setting up a cement factory with a capacity of 1.1 million tonnes in Satna district of Madhya Pradesh;

(b) if so, since when this proposal has been under the consideration of the Government;

(c) whether the Government of Madhya Pradesh has also sent a proposal to de-reserve the B Z reserved area of SAIL for setting up a cement factory in this area; and

(d) if so, the action taken so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Six proposals for setting up new units/ expansion of existing units for the manufacture of cement in Satna district of Madhya Pradesh were received in the year 1991. A representation against the rejection of an earlier proposal for setting up a plant for 1.1 million tonnes per annum capacity was received in September, 1990. Of the former six proposals, Letter of Intent was issued in respect of one proposal and one other proposal was rejected.

Under the new Industrial Policy, announced recently, no Industrial Licence is now required for the manufacture of cement.

(c) and (d) According to available information, a proposal was received from the Government of Madhya Pradesh in October, 1990, for dereservation of certain reserved areas bearing limestone, dolomite, manganese, etc. for the purpose of setting up new industries based on these minerals. This proposal is under consideration.

Cost Capital grant to Madhya Pradesh

3744. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether cost capital grant is provided to the Industrial Development Corporations in the States; and

(b) if so, the amount thereof provided to Madhya Pradesh up to December 31, 1989?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Under the Central Investment Subsidy Scheme, 1971 which was in operation till 30-9-1988 reimbursement of the subsidy disbursed was made to the State Governments, financial institutions and the State Industrial Development Corporations.

(b) Since inception, till the financial year ending 1989-90, an amount of Rs. 72.49 crores was reimbursed to Madhya Pradesh under the scheme.